

ITEM NO.119

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1529/2024

DHARMENDRA KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 51454/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 02-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Zeeshan Diwan , AOR

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
appellant seeking adjournment, list the matter after two weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR